

Shri S. M. Banerjee: This shows that Government had the information, but they did not want to give it.

Mr. Speaker: I had been informed that they would get the information within a week, and I had been waiting because the week had not expired. I had requested Shri Nath Pai also to wait, because they had wanted time for one week, and, therefore, I had to wait till they got the information. They have not yet informed me whether they have got the information. If they have got it, they might send it on to me, and then I shall fix some time for it.

Shri Nath Pai: I am very satisfied with your guidance and ruling and help in this matter in defending the rights of fellow-Members. Since I have appeared to be slightly recalcitrant and non-co-operative, may I submit that had it not been for my effort, it would not have come out that Government were in possession of the information?

An Hon. Member: Actually, it is Government which is non-co-operating.

12.26 hrs.

PAPERS LAID ON THE TABLE

REPORT OF WOOLLEN HOSEIERY YARN DISTRIBUTION ENQUIRY COMMITTEE

The Minister of Commerce (Shri Manubhai Shah): I beg to lay on the Table a copy of Report of the Woollen Hosiery Yarn Distribution Enquiry Committee. [Placed in Library. See No. LT-3262/64].

UNION PUBLIC SERVICE COMMISSION (EXEMPTION FROM CONSULTATION) AMENDMENT REGULATIONS

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): I beg to lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1964, published in Notification No. GSR, 679 dated the 24th April, 1964, under clause (5) of article 320 of the Constitution, together with an explanatory note. [Placed in Library, See No. LT-3263/64].

STATEMENT GIVING INFORMATION ON POINTS ARISING OUT OF ANSWERS GIVEN ON S.Q. No. 324 RE: EXPORT OF SUGAR TO U.S.A.

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to lay on the Table a statement giving information on points arising out of the answers given on the 22nd September, 1964, to supplementaries on Starred Question No. 324 regarding export of sugar to USA.

STATEMENT

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| 1. Quantity of sugar exported during August, 1964. | 10,553 tonnes |
| 2. Value of the quantity exported in August, 1964 (F.O.B. realisation). | Rs. 52 lakhs (Estimated) |
| 3. Quantity proposed to be exported during 1965. | 3 lakh tonnes |